

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 240
CP-21/2021

IN THE MATTER OF:

Sh. Chander Kishore Madan ... **Applicant/Petitioner**

Versus
M/s Roinet Solutions Pvt. Ltd. ... **Respondent**

Under Section: 58(3) & 59

Order delivered on 17.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Advocate V Ravindra, and Advocate Gursat Singh Vachher, Mr. Pranam Jain, Adv for Respondents, Mr. P.K. Mittal Advocate For Petitioners

ORDER

Renotify this case on **15** 03.2021.



(T.S SINGH)
COURT OFFICER